

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service to which the officer belongs D S. Mehra. 2. Cadre ILS

3. Present post held: Dy. Govt. Ad.

4. Present Pay Rs. 40,240/- G.P. = 7600/-

1	2	3	4	5	6	7	8
Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name of Property, Housing lands and other buildings	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1. Vill - Pinakot P.O. Harara, Tala salt Almorah, Uttarakhand	1/3 share of family land	Ancestral land	2 Lac	Self by inheritance	By inheritance of father's death.	Food grains for self & family	-
2. -do -	1/3 share of the family House	Ancestral Home	5 Lac	Self by inheritance	By inheritance of father.	Family Residence	-
3. G.D. (UP) Saharsabad.	1/3 share of E.T. N.G. House.	By inheritance from father.	11 Lac	Self by inheritance	-do-	Family Residence	-

Signature: D S Mehra  
 Name: D S Mehra  
 Designation: Dy. Govt. Ad.  
 Date: 6/9/11

Note : Please read the notes overleaf before filling up the Form.